

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1475/2024, IA (IBC)/823/2022, IA (IBC)/60/2021, IA (IBC)/61/2022, IA (IBC)/390/2021 in CP(IB) No.662/7/HDB/2019
NAME OF THE COMPANY	Solar Semiconductor Energy (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Orix Leasing and Financial Services India Ltd
NAME OF THE RESPONDENT(S)	Solar Semiconductor Energy (India) Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1475/2024

Present: Ld. Counsel Mr. Gautham Rao for the Applicant.
Mr. Murali Prasad Nalam, Liquidator.

This application has been moved for considering the claim amount of Rs.5,28,64,325/- by the Liquidator. Liquidator has already rejected the claim because of delay of 9 days. Liquidator stated that he has no objection for considering the claim filed by the Applicant. The Liquidator is directed to consider the claim on merits. Accordingly, this application is allowed and disposed of.

IA (IBC)/823/2022, IA (IBC)/60/2021, IA (IBC)/61/2022, IA (IBC)/390/2021

Present: Ld. Counsel Mr. M. Rama Rao for the Applicant.

Notice served on the Respondents was returned as "No such person". Hence, the Applicant is directed to serve the notice through publication at the last known address. **Matter is adjourned to 27.09.2024.**

Sd/-
MEMBER (T)

Vamsi

Sd/-
MEMBER (J)